

**Government of India**  
**Ministry of Coal**  
**Lok Sabha**  
**Unstarred Question No. 799**  
**To be answered on 20.12.2017**  
**Revenue Sharing Model**

**799. SHRIMATI VANAROJA R.:**

Will the Minister of COAL be pleased to state:

- (a) whether private players have criticized the revenue sharing model for award of coal block for commercial mining;
- (b) if so, the details thereof;
- (c) whether the Government is considering to reverse auction where the bidder who promises to charge the least from the ultimate consumer would be the block winner and if so, the details thereof;
- (d) whether the Government is considering that the reverse auction would fulfil the Government's stated objective of providing cheap energy to the masses that still use the fuel for cooking; and
- (e) if so, the details thereof?

**ANSWER**

**MINISTER OF RAILWAYS AND COAL**  
**(SHRI PIYUSH GOYAL)**

(a) to (e): The methodology for auction of coal mines / blocks for sale of coal under the provisions of the Coal Mines (Special Provisions) Act, 2015 and the Mines and Minerals (Development and Regulation) Act, 1957 is under consideration of the Government.

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